

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II

SPECIAL BENCH(Video Conference)

CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH, HELD ON 12.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.254/9/HDB/2020
NAME OF THE COMPANY	Lime Lite Advertising Pvt Ltd
NAME OF THE PETITIONER(S)	Inox Leisure Ltd
NAME OF THE RESPONDENT(S)	Lime Lite Advertising Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Operational Creditor appeared. Learned counsel for the Corporate Debtor has not appeared. Learned counsel to file Written Submissions containing not more than three pages. The matter to come up for further consideration on 23.09.2021.

**MEMBER**  
**(TECHNICAL)**

**MEMBER**  
**(JUDICIAL)**

Karim